

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1602
ANSWERED ON:30.11.2011
EXTRADITION OF ABU SALEM
Mani Shri Jose K.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Portugal High Court has revoked the extradition of Abu Salem on the grounds of violation of the terms of extradition; and

(b) if so, the details thereof and the steps being taken by the Government to end the impasse?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) Yes. The Lisbon Court of Appeals decided to terminate the authorization granted for the extradition of Abu Salem on the grounds of breach of the Specialty Rule by India. The Government of India has filed an appeal in the Portugal Supreme Court against the ruling of the Lisbon Court of Appeals. The matter is currently sub-judice.